

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.1504
TO BE ANSWERED ON 31ST JULY, 2024

QUANTITY OF FOODGRAINS PROVIDED UNDER FOOD SECURITY SCHEME

†1504 SHRI GIRIDHARI YADAV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the poor are not able to live properly since they are being provided only 5 kg foodgrain per family under Food Security Scheme;
- (b) if so, whether the Government contemplates to increase this quantity of 5 kg food grain being given to all the poor families of Bihar to 10 kg; and
- (c) if so, the time by which it will be implemented and if not, the reasons therefor?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) being implemented in all the States/UTs, on an all-India basis, aims to supplement the food requirements of upto 75% of the rural and upto 50% of the urban population, which at Census 2011 comes to 81.35 crore persons. Under the PMGKAY, while Antyodaya Anna Yojana (AAY) households, which constitute poorest of the poor are entitled to 35 kg of foodgrains, per family per month, Priority Households (PHH) are entitled to 5 kg of foodgrains per person per month, free of cost, w.e.f. 1st January, 2023.

(b) & (c): At present, no proposal for enhancement the foodgrains entitlement of beneficiaries is under consideration of the Government.
